

CENTRAL ELECTRICITY REGULATORY COMMISSION

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Minutes of the Commission meeting held on 20 March, 2012

1.0 The following were present:

1. Dr. Pramod Deo, Chairperson
2. Mr. S. Jayaraman, Member
3. Mr. V.S. Verma, Member
4. Mr. Deena Dayalan, Member
5. Mr. Rajiv Bansal, Secretary
6. Mr. Pankaj Batra, Chief (E)
7. Mr. J. P. Painuly, Chief Advisor (Eco)
8. Mr. Trilochan Rout, Jt. Chief (Law)
9. Mr. P.K. Awasthi, Jt. Chief (F)
10. Mr. Vijay Menghani, Jt. Chief (E)
11. Mr. Rakesh Shah, Advisor
12. Mr. S.K. Chatterjee, Deputy Chief (RA)
13. Mr. Chandra Prakash, DC(Engg.)

In Chair

2.0 **Item No.1: Consideration of CERC (Sharing of inter-State Transmission Charges and Losses) (Second Amendment) Regulations, 2012.**

The Commission considered and endorsed the proposal for amendment to the regulations with certain directions.

3.0 **Item No.2 : Generic Tariff for generating stations based on RE Sources.**

The Commission considered and approved with certain directions, the proposal for generic levelised tariff for generation based on RE sources.

4.0 **Item No. 3: Engagement of a legal consulting firm and individual consultants for Economics Division and Power Market.**

The Commission considered and endorsed the proposal with certain directions.

5.0 The meeting ended with vote of thanks to the chair.
